

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

Telephone No.24608718
Fax No.24651505

Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA
New Delhi – 110023


No.A-2/Listing/NCDRC/2021

29th June, 2021

CIRCULAR

The Hon'ble President, National Commission is pleased to reconstitute Bench No.4, pursuant to assumption of charge by Hon'ble Mr.Justice Karuna Nand Bajpayee, Member (Judicial), on 29.06.2021. Consequently, the fresh Bench Roster, operative until further orders, is indicated as hereunder:

Bench No.1	Hon'ble President Hon'ble Dr.S.M.Kantkar, Member
Bench No.2	Hon'ble Mr.C.Viswanath, Presiding Member Hon'ble Mr.Justice Ram Surat Ram Maurya, Member
Bench No.3	Hon'ble Ms.Justice Deepa Sharma, Presiding Member Hon'ble Mr.Subhash Chandra, Member
Bench No.4	Hon'ble Mr.Dinesh Singh, Presiding Member Hon'ble Mr.Justice Karuna Nand Bajpayee, Member (The cases listed before Bench No.6 shall now be listed before Bench No.4)
Bench No.5	Non-functional
Bench No.6	Non-functional


(S. Hanumantha Rao)
Joint Registrar

Copy to:-

- (i) The Deputy Registrar
- (ii) Sr.PPS to Hon'ble President
- (iii) PS to Hon'ble Member(s) – for bringing the contents of this Circular to the knowledge of the Hon'ble Member(s)
- (iv) Assistant Registrars, Court Masters (S/NS), SO(s) of RP/FA/CC/Listing Section
- (v) SO (IT) – for uploading this Circular on the website of the NCDRC
- (vi) Circular/Guard file.